

Sl. No. 10

**NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI BENCH
(Virtual Hearing)**

**PRESENT: SHRI RAJEEV BHARDWAJ – MEMBER (JUDICIAL)
: SHRI SANJAY PURI – MEMBER (TECHNICAL)**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 03.05.2024 AT 02:00 P.M.

TC/CP. Nos.	CA/IA No.	Section / Rule	Name of Parties
CP(CAA)/1/230/AMR/2024		230	M/s Devi Aquatech Private Limited (1st Transferor Company) and M/s Satya Sea Foods Private Limited (2nd Transferor Company) and M/s DSF Aquatech Private Limited (3rd Transferor Company) and M/s Devi Fisheries Private Limited (Transferee Company)

ORDER

Present: Mr. S. S. Sarat Chandra, Ld. Counsel for the Petitioners.
Representative of office of the RD(SER), Hyderabad

Proof of paper publication filed. For filing reports of Statutory Authorities, list the matter on 07.06.2024.

Sd/-

**SANJAY PURI
MEMBER (TECHNICAL)**

Sd/-

**RAJEEV BHARDWAJ
MEMBER (JUDICIAL)**